

the structure of emoluments and conditions of service of Central Government employees.

**State Bank of India Ex-Chairman who joined Private Companies**

942 SHRI NAND KISHORE BHATT:

SHRI M. S. RAMACHANDRAN:

Will the Minister of FINANCE be pleased to state:

(a) what are the names of the ex-Chairman of the State Bank of India who have joined private companies during the last three years, year-wise along with the names of the companies;

(b) out of them, how many sought prior permission of the Union Government as required under the Banking rules; and

(c) what action Government propose to take against those who have not obtained prior permission of Government?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) to (c) The information is being collected and to the extent available will be laid on the Table of the House.

**Resignation of Bank Officials posted Abroad**

943. SHRI NAND KISHORE BHATT:

SHRI M. S. RAMACHANDRAN:

Will the Minister of FINANCE be pleased to state:

(a) the number of officials posted abroad in the nationalised banks who have resigned their jobs and joined private firms during the last three years, year-wise; and

(b) the names of such officials with designations and the countries to which they were posted?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) and (b) The information is being collected and will be laid on the Table of the House to the extent available.

**Tax evasion by M/s. Maurya Hotel**

944. SHRI RAM BHAGAT PASWAN: Will the Minister of FINANCE be pleased to state:

(a) whether Government are aware that Maurya Hotel is evading the norms of five-star hotels by taking cash payments from its customers without issuing any receipts and thus evading taxes; and

(b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S. M. KRISHNA): (a) and (b) Information is being collected and will be laid on the Table of the House.

**Evasion of Excise Duty by M/s. India Tobacco Company Limited**

945. SHRI RAM BHAGAT PASWAN: Will the Minister of FINANCE be pleased to state:

(a) whether Government are aware that M/s. ITC Limited is evading Central Excise duty by printing less price on its products;

(b) if so, whether Government propose to order any CBI enquiry into such excise evasion by M/s. ITC Limited; and

(c) if not, what are the reasons therefor?